

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 33/99

Monday, this the 20th day of November, 2000.

CORAM:

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

HON'BLE MR G.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

B.Vijayan Nair,
S/o Bhaskaran Nair,
Regular Mazdoor,
Telephone Exchange(Installation),
Kayamkulam.

- Applicant

By Advocate Mr MR Rajendran, Nair

Vs

1. The Sub Divisional Engineer(Installation),
Telephone Exchange,
Kayamkulam.
2. The Chief General Manager,
Telecommunications,
Trivandrum.
3. The Director of Telecommunications,
New Delhi.

- Respondents

By Advocate Ms I Sheela Devi, ACGSC

The application having been heard on 20.11.2000, the Tribunal
on the same day delivered the following:

O R D E R

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

The applicant has filed this application impugning the
order dated 28.12.98 A-1 by which the regularisation granted
to the applicant on a Group'D' post under A-2 has been
cancelled. The applicant has prayed that the A-1 order may be
set aside declaring that the delay in obtaining approval for

regularising the services of the applicant is illegal and direct the respondents to obtain the necessary approval without further delay and allow the applicant to continue as regular Mazdoor.

2. Respondents though filed a reply statement contesting the claim of the applicant. However, today the respondents have produced an order dated 25.5.99(M.A.1) conveying the approval of the Chief General Manager, Trivandrum for sanctioning of 26 posts of regular Mazdoors for regularisation of temporary Mazdoors who were engaged between 1.4.86 to 31.3.87 and order dated 21.6.99(M.A.2) by which the applicant has been appointed as regular Mazdoor with effect from 1.4.97. Learned counsel for the applicant states that the applicant's grievances have been redressed on his appointment as regular Mazdoor by the M.A.2 order and therefore, the application may be closed..

3. In the result as the applicant's grievances having been redressed, the O.A. is closed without any further direction. No costs.

Dated, the 20th of November, 2000.



G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER



A.V. HARIDASAN
VICE CHAIRMAN

trs

LIST OF ANNEXURES REFERRED TO IN THE ORDER:

1. A-1: True copy of the order No.E1/SDE INSTN/KYK/98-99 dated 28.12.98 issued by the 1st respondent.
2. A-2: True copy of the Memo dated 23.1.98 No.E-1/SDE Instn/KYK 97-98 issued by the 1st respondent.
3. MA-1: True copy of the communication No.ES/21-4-97-D dated 25.5.99 issued by the Asstt. General Manager, Dept. of Telecommunications.
4. MA-2: True copy of the appointment order No.E-1/SDE/Instn/KYK/99-2000 dated 21.6.99 issued by the SDE(Instn.), Kayamkulam.